

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.226  
CP/2(AHM)2021

**Proceedings under Section 241-242 of Co.Act, 2013**

**IN THE MATTER OF:**

Ajay Kumar Garg & Ors

.....Applicants

V/s

Krishna Organisers and Builders Pvt Ltd & Ors

.....Respondents

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Dhruvit Shah, Adv. a/w Mr. Kiran Shah, FCA

For the Respondent

: Ms. Laghima Jain, Adv. a/w Ms. Aishwarya Reddy, Adv.

On behalf of Respondent no. 1

**ORDER**

Re-list before the regular bench on 18.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**